



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 13.05.2024

NOTICE

Please take notice that the following matter listed in the Court - II on 14.05.2024 will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 487 of 2023 (PH)	TwentyOne Sugars Ltd. Vs. Maharashtra State Electricity Distribution Company Ltd.	Aatreya Singh	Ekssha Kashyap Nikita Choukse-R1

By order of Hon'ble Chairperson
-Sd/-
Registrar